

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 304 OF 2016
APPEAL NO. 96 OF 2017
APPEAL NO. 159 OF 2017
APPEAL NOS. 139 OF 2017 & 140 OF 2017
AND
APPEAL NO. 171 OF 2017

Dated: 25th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 304 OF 2016

NTPC Ltd.

Vs.

Central Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Somesh Srivastava
Mr. Rahul Adlakha
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Manu Seshadri
Mr. Samarth Choudhary for R-1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

Mr. R. B. Sharma
Mr. Mohit Mudgal for R-7

Ms. Anna Malhotra for R-14

In the matter of:

APPEAL NO. 96 OF 2017

NTPC Limited

Vs.

AP Eastern Power Distribution Co. Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Ms. Amali for R-11

APPEAL NO. 159 OF 2017

NTPC Limited **Appellant(s)**
Vs.
West Bengal State Electricity Distribution Company Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. R.B. Sharma
Mr. Mohit Mudgal for R-2, R-12 & R-13

Mr. R.K. Mehta
Ms. Hinanshi Andley for R-4

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9

In the matter of

APPEAL NO. 139 OF 2017 & APPEAL NO. 140 OF 2017

NTPC Limited **Appellant(s)**
Vs.
M.P. Power Management Company Limited & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1
Mr. Sethu Ramalingam for R-8

In the matter of:

APPEAL NO. 171 OF 2017

NTPC Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Somesh Srivastava
Mr. Rahul Adlakha
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

Ms. Vasudha Sen
Mr. Chaitanya Mathur
Mr. Vivek Kumar for R-6

Mr. R. B. Sharma
Mr. Mohit Mudgal for R-7

ORDER

We have heard Mr. Pradeep Misra, learned counsel for Respondent No.2, and Mr. R. B. Sharma, learned counsel for Respondent No. 7 for some time.

List these matters for further hearing on **27.03.2019**.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson